

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 2900.
TO BE ANSWERED ON TUESDAY, THE 10TH MARCH, 2026.**

STARTUP INDIA SCHEME

2900. SMT. MANJU SHARMA:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) the main features of Start-up India scheme;
- (b) the number of registrations made under the said scheme across the country since its inception, State/Union Territory-wise;
- (c) the details of funds approved, allocated and utilized under the said scheme along with the targets fixed/achieved thereunder, State/Union Territory-wise;
- (d) the States in the country where maximum number of Start-ups has been launched/proposed to be launched; and
- (e) the number of registrations under the said scheme in Rajasthan during the last three years?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)**

- (a): Startup India is an initiative by the Government of India that was launched on 16th January 2016, with an intent to build a strong ecosystem for nurturing innovation, startups and encouraging investments in the startup ecosystem of the country. Under the Startup India initiative, the Government unveiled an action plan for startups comprising of schemes and incentives envisaged to create a vibrant startup ecosystem in the country. The Action Plan comprises of 19 action items spanning across areas such as “Simplification and handholding”, “Funding support and incentives” and “Industry-academia partnership and incubation”.
- (b): The State/Union Territory (UT)-wise number of entities recognized as startups in the country is placed as **Annexure-I**.
- (c): Under the Startup India initiative, the Government is implementing three flagship Schemes, Fund of Funds for Startups (FFS), Startup India Seed Fund Scheme (SISFS), and Credit Guarantee Scheme for Startups (CGSS) to provide funding opportunities for startups across sectors at various stages of their business cycle.

FFS has been established to catalyze venture capital investments and is operationalized by Small Industries Development Bank of India (SIDBI), which provides capital to Securities and Exchange Board of India (SEBI)-registered Alternative Investment Funds (AIFs) which in turn invest in startups. As on 31st January 2026, Rs. 12,362.70 crore has been committed (gross commitments) and Rs. 6,829.47 crore has been disbursed to/drawdown by AIFs supported under the Scheme. The State/UT-wise gross amount committed and disbursed to AIFs is placed as **Annexure-II**.

SISFS provides financial assistance to seed stage startups through incubators. SISFS is implemented from 1st April 2021. As on 31st January 2026, Rs. 945 crore has been approved and Rs. 575 crore have been disbursed to incubators selected under the Scheme. the State/UT-wise amount approved and disbursed to incubators is placed **Annexure-III**.

CGSS is implemented for enabling debt funding to startups through eligible financial institutions. CGSS is operationalized by the National Credit Guarantee Trustee Company (NCGTC) Limited and has been operationalized from 1st April 2023. As on 31st January 2026, loans amounting to Rs. 925.90 crore have been guaranteed for startup borrowers under the Scheme. The State/UT-wise amount of loans guaranteed to startup borrowers is placed as **Annexure-IV**.

- (d): The State/Union Territory (UT)-wise number of entities recognized as startups in the country is placed as **Annexure-I**.
- (e): Under the Startup India initiative, 4,616 entities have been recognized as startups from the State of Rajasthan during the last three years viz. 2023, 2024, and 2025.

ANNEXURE-I**ANNEXURE REFERRED TO IN REPLY TO PARTS (b) & (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 2900 FOR ANSWER ON 10.03.2026.**

The State/Union Territory (UT)-wise number of entities recognized as startups in the country as on 31st January 2026 is placed below:

State/UT	No. of entities recognized as startups
Andaman and Nicobar Islands	93
Andhra Pradesh	4004
Arunachal Pradesh	88
Assam	2063
Bihar	4745
Chandigarh	670
Chhattisgarh	2302
Dadra and Nagar Haveli and Daman and Diu	90
Delhi	20287
Goa	783
Gujarat	18195
Haryana	11004
Himachal Pradesh	782
Jammu and Kashmir	1446
Jharkhand	1996
Karnataka	21601
Kerala	8267
Ladakh	25
Lakshadweep	3
Madhya Pradesh	7071
Maharashtra	36782
Manipur	258
Meghalaya	91
Mizoram	64
Nagaland	115
Odisha	3678
Puducherry	225
Punjab	2368
Rajasthan	7698
Sikkim	18
Tamil Nadu	14099
Telangana	11743
Tripura	200
Uttar Pradesh	20734
Uttarakhand	1743
West Bengal	6952
Total	212283

ANNEXURE-II**ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 2900 FOR ANSWER ON 10.03.2026.**

The amount committed and disbursed/drawdown by AIFs under FFS as on 31st January 2026 is provided below:

(in Rs. crore)

State/UT	Amount Committed to AIFs (Gross Commitments)	Amount Disbursed to/ Drawdown by AIFs
Assam	25.00	22.030
Delhi	1,099.00	761.103
Gujarat	150.00	116.331
Haryana	176.00	85.793
Karnataka	3,105.75	1,597.558
Maharashtra	6,801.95	3,581.872
Rajasthan	20.00	-
Tamil Nadu	705.00	480.524
Telangana	280.00	184.255
Total	12,362.70	6,829.47

ANNEXURE-III**ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 2900 FOR ANSWER ON 10.03.2026.**

The amount approved and disbursed to incubators under SISFS as on 31st January 2026 is provided below:

(in Rs. crore)

State/UT	Amount approved to incubators	Amount disbursed to incubators
Andhra Pradesh	29.40	17.37
Assam	12.60	5.04
Bihar	18.90	10.79
Chhattisgarh	3.15	2.16
Delhi	51.45	27.08
Goa	15.54	11.69
Gujarat	81.38	46.85
Haryana	21.00	13.40
Himachal Pradesh	13.65	6.96
Jammu & Kashmir	5.25	2.10
Jharkhand	4.20	1.68
Karnataka	104.48	62.61
Kerala	18.90	14.48
Madhya Pradesh	26.25	16.41
Maharashtra	120.75	74.31
Mizoram	4.20	1.99
Nagaland	7.35	3.57
Odisha	39.38	21.96
Puducherry	8.40	8.35
Punjab	44.10	25.78
Rajasthan	54.60	35.31
Sikkim	3.15	2.17
Tamil Nadu	96.34	57.90
Telangana	71.35	48.36
Uttar Pradesh	68.25	42.39
Uttarakhand	13.65	8.27
West Bengal	7.35	6.02
Total	945	575

ANNEXURE-IV**ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 2900 FOR ANSWER ON 10.03.2026.**

The State/UT-wise amount of loans guaranteed to startup borrowers under CGSS as on 31st January 2026 is provided below:

(in Rs. crore)

State/UT	Amount of loans guaranteed
Andhra Pradesh	1.50
Assam	13.97
Bihar	0.28
Chandigarh	0.15
Chhattisgarh	0.65
Delhi	65.41
Gujarat	119.83
Haryana	128.39
Jammu And Kashmir	7.00
Karnataka	104.52
Kerala	35.00
Madhya Pradesh	10.80
Maharashtra	187.61
Odisha	4.50
Rajasthan	18.50
Tamil Nadu	84.60
Telangana	26.08
Uttar Pradesh	65.35
Uttarakhand	10.00
West Bengal	41.75
Total	925.90
